

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Contempt Petition No. 180/00039/2018 in
Original Application No.14 of 2018

Thursday, this the 25th day of October, 2018

CORAM:

Hon'ble Mrs. P.Gopinath, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

Rajasree C.K, aged 46 years
 W/o.T.K.Unnikrishnan
 Casual Announcer/Compere/Production Assistant
 Varnaraje, Near Thrikkannmadam Temple
 Narath P.O, Kannur-670 601 **Petitioner**

(By Advocate – Mr.C.S.G Nair)

V e r s u s

V.Chandra Babu
 Programme Head, All India Radio Station
 Kannur -670 004 **Respondents**

(By Advocate – Mr.N.Anilkumar,SCGSC)

This Contempt Petition having been heard on 25.10.2018, the Tribunal on the same day delivered the following:

O R D E R(ORAL)

By Hon'ble Mrs.P.Gopinath, Administrative Member

In view of the compliance report filed by the respondents, this Contempt Petition is closed. Notices shall stand discharged.

(ASHISH KALIA)
JUDICIAL MEMBER

(P.GOPINATH)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P1 - True copy of the order in O.A14/2018 dated 5.2.2018 of this Tribunal

Annexure P2 - True copy of the letter dated 12.3.2018

Annexure R-1 - True copy of the Acceptance Form dated 1.12.2017 issued to the petitioner for compering “Sahithyarangam, Nervazhi and Jalakam.

Annexure R-2 - True copy of the Acceptance form dated 1.1.2018 issued to the petitioner for compering for “Jalakam and Sahithyarangam”

Annexure R-3 - True copy of the Artist's Receipt for payment of Rs.6500/- for the month of December 2017

Annexure R-4 - True copy of the Artist's Receipt for payment of Rs.7800/- for the month of January 2018

Annexure R-5 - True copy of instruction to State Bank of India, Kannur Main Branch for payment through NEFT dated 7.5.2018

Annexure R-6 - True copy of Bank Statement showing transfer of the amount from Bank Account for NEFT.

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